

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

O.A. No. 373/2022

IN THE MATTER OF: -

Sumit Saini

.....Applicant

Versus

Haryana State Pollution Control Board

.....Respondent

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Place: Yamuna Nagar

Dated: 12/09/2023

FILED BY: -



Regional Officer,
HSPCB, Yamuna Nagar

IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A. No. 373/2022

IN THE MATTER OF: -

Sumit Saini

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Versus

Haryana State Pollution Control Board

.....Respondent

REPORT ON BEHALF OF JOINT COMMITTEE IN COMPLIANCE
OF ORDERS DATED 18.04.2023

MOST RESPECTFULLY SHOWETH:

1. The Hon'ble NGT vide orders dated 18.04.2023 passed the following directions:-

"7. In the present case that M/s SPS Bio Chem Pvt. was granted CTE on 22.12.2022 and CTO (valid from 21.03.2023 to 31.03.2027) on 21.03.2023 by HSPCB. No conditions regarding development of any green belt or carrying out of any plantation and pavement of the roads and incurring of any expenses under Corporate Social Responsibility have been imposed. The raw material details have been given showing that the industry requires press mud 200 metric tons/day and paddy straw 16 metric tons/day and the industry is stated to have 1 stack but details of the storage site are not given and no conditions have been imposed for ensuring scientific storage of the raw material in compliance with requisite environmental norms for ensuring abatement of environmental pollution caused by emission of foul smell and pollution of surface and ground water and soil. Since storage of press mud emits foul smell, plantation of aromatic plants and broad leaved indigenous plants will also be necessary.

8. We have gone through the action plan filed by HSPCB and Deputy Commissioner, Yamuna Nagar and we find that the action plan is vague and does not contain the requisite details. The amount of environmental compensation recovered has to be utilized exclusively for the purpose of restoring environment in the area by appropriate remedial measures including carrying out of the plantation in and around the area of the industrial unit in question for protecting against foul smell and environmental pollution.

9. Respondent no. 2 HSPCB is directed to file its response to the environmental aspects noticed in para no. 8 above and respondent no. 2- HSPCB and respondent no. 4- Deputy Commissioner, Yamuna Nagar are directed to file additional action plan with better particulars giving requisite details regarding budgetary allocations, identification and demarcation of the land where plantation is to be carried out, the species to be planted and head wise cost to be incurred on carrying out such plantation for the utilization of amount of Rs. 15.31 lakh environmental compensation realized from M/s SPS Bio Chem Pvt. for restoration and management of environment on or before 02.05.2023 by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

2. Varied Consent to Operate u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 to M/s SPS BIO CHEM PRIVATE LIMITED, Village Damla, Tehsil Radaur, Yamuna Nagar has been granted vide no. HSPCB/YR/2023/510 dated 22.08.2023 (Copy of varied CTO is attached as Annexure-R1) and following conditions has been incorporated:-

Conditions of CTO

1. *The varied consent to operate is issued in continuation to the consent to operate already granted vide no. HSPCB/Consent/ : 843073523YAMCTO 32056067 Dated:21/03/2023 and is only for the imposing conditions as per order of Hon'ble National Green Tribunal, New Delhi vide its order dated 18.04.2023 in the matter of OA No. 373 of 2022 titled as Sumit Saini Versus Haryana State Pollution Control Board & Ors.*
2. *The other specifications/terms and conditions specified in the consent to operate already granted vide no. HSPCB/Consent/:843073523YAMCTO 32056067 Dated:21/03/2023 will remain same.*

Specific Conditions:-

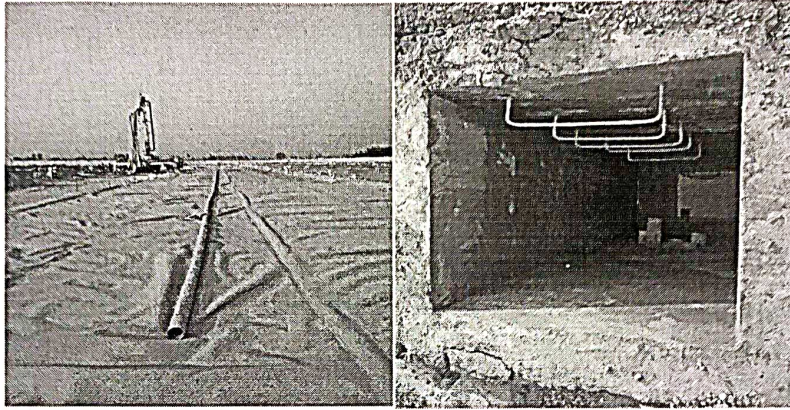
1. *That the unit will provide the buffer green belt along with the periphery of the premises of the unit including plantation of aromatic plants and broad leaved indigenous plants to control odour pollution/foul smell. The unit shall also adopt the conservative measures to control the smell/odour problem in the vicinity.*
2. *That the unit will provide pucca roads w.r.t. leading to the storage site of press mud for the transportation of trucks who have lifted press mud. The pollution due to transportation load on the environment will be effectively controlled & water sprinkling will also be done regularly and efficiently. The press mud transportation shall be carried out through covered trucks only and the vehicles carrying the press mud shall not be overloaded.*

3. *The storage site of press mud should be impervious and leak proof and the leachate generated if any shall be scientifically managed without any disposal of same into open environment in order to avoid pollution of surface water, ground water and soil contamination and storage site shall adopt conservative measures for storing the press mud in the premises of the unit.*
4. *That the unit shall earmarked a amounting to Rs. 3.0 Lac to Rs. 5.0 Lac and invest the same for implementing various environmental protection measures like as socio economic upliftment activities of the area particularly in the field of habitation, health or education, training programme of rural women & man for employment generation and medical health check up camps, distributions of medicines and improvement in educational facilities in the nearby schools as per Corporate Social Responsibility (CSR) mandate.*

3. The said unit M/s SPS BIO CHEM PRIVATE LIMITED, Village Damla, Tehsil Radaur, Yamuna Nagar has submitted details of storage site of raw material, plantation and action taken to control odour problem vide their letter no. SPSBIO-CHEM/DIR/2023-24/64 dated 09.09.2023 (Copy of letter attached as Annexure-R2). Relevant portion of unit's reply with reference to management of raw material and odour control as below:-
 - i. *The raw material i.e. press mud will be stored and measures will be adopted to collect the leachate, for avoiding percolation of the leachate in sub soil strata etc.*

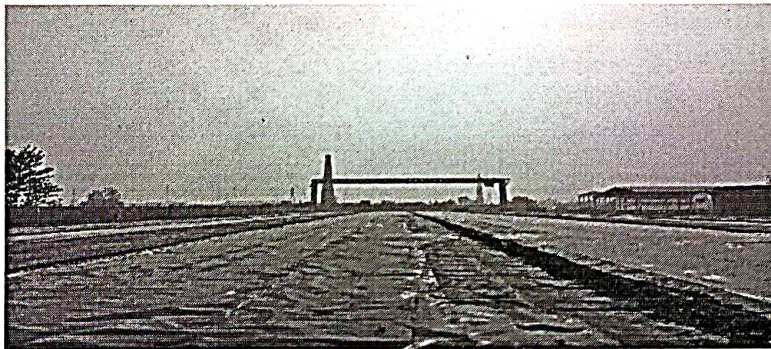
We have designed the Ram Material Storage Section(RMS Area). This is around 90,000 Sq Ft Area. This place has capacity to store 36000 tons of press mud. Soil Preparation is done, and two layers of thick pond liners are laid on the

prepared soil. Slopes are given for free flow of leachate and moisture. The perforated pipes covered with filter cloth are laid in the entire RMS area, so that leachate is collected and get transferred to Mixing tank through trench/drain. The flushing system is also provided for maintenance.



Perforated Pipes at RMS Area

Trench and Drain for Leachate

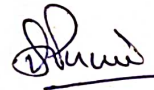


RMS Area with Overhead Crane Actual Image

The Leachate has high potential for generation of Bio Gas and thus it will be fed to the digestion system. After biodegradation in the digester its BOD and COD also gets into the desirable range and overall liquid slurry is turned into fermented liquid manure as defined in Fertilizer Control Order 1985.

- ii. Provisions our unit has taken/taking to control odor problem
 The raw material (press mud) is going to be handled using Goliath crane. The odor is going to be controlled by three measures as below:
- a) We have covered heaps by one layer of Tarpaulin.
 - b) We are installing sprayer system on Gantry crane for spraying in RMS area. These Sprayers will be spraying chemical for making the environment odourless.

- c) *We have planted trees which are eco-friendly to this kind of environment of press mud storage. These trees are helpful in absorbing odour and keeping environment clean.*
4. Forest Department District Yamuna Nagar has submitted a restoration plan along with budgetary allocations, identification and demarcation of the land where plantation is to be carried out, the species to be planted and head wise cost to be incurred on carrying out such plantation for the utilization of amount of Rs. 15.31 lakh environmental compensation realized from M/s SPS Bio Chem Pvt. The copy of report is attached as **Annexure-R3**.



Virender Singh Punia
Regional Officer, HSPCB
Yamuna Nagar Region

Regional Office
Haryana State Pollution Control Board
 S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar
 hspcbroyr@gmail.com

No. HSPCB/YR/2023/510

Dated: 22/08/2023

HROCMMS Registration ID-21YAM288294

Application ID: 32056067

Date of receipt of application: 31/01/2023

(Varied Consent to Operate)

To

M/s SPS BIO CHEM PRIVATE LIMITED
 Village Damla, Tehsil Radaur,
 Yamuna Nagar.

Sub: Grant of varied Consent to Operate u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 to M/s SPS BIO CHEM PRIVATE LIMITED, Village Damla, Tehsil Radaur, Yamuna Nagar.

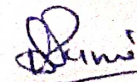
With reference to Hon'ble National Green Tribunal, New Delhi vide its order dated 18.04.2023 in the matter of OA No. 373 of 2022 titled as Sumit Saini Versus Haryana State Pollution Control Board & Ors, there is a requirement for issuance of varied 'Consent to Operate' u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981.

Therefore, the varied Consent to Operate is hereby issued u/s 25 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Rules framed there under, in continuation of already granted consent to operate, as per details given under:-

Particulars of Consent to Operate under the Water Act, 1974 and Air Act, 1981 already granted to the industry.

Consent Under	BOTH
Period of consent	21/03/2023 - 31/03/2027
Industry Type	Compressed Biogas (CBG)/Bio-CNG plants: a. CBG plants based on Municipal Solid waste (MSW) (having wastewater discharge less than or equal 100 KLD) b. CBG plants based on process waste (industrial /process liquid effluent & solid waste like press

	mud, organic sludge, molasses, etc. (having wastewater discharge less than or equal 100 KLD) c. CBG plants based on crop residue (paddy straw /wheat straw/corn sweet sorghum/ napier grass etc.) having waste water discharge more than 100 KLD) d. CBG plants based on animal waste (dairy farms, poultry farms, and other animal waste) (having waste water discharge more than 100 KLD).
Category	ORANGE
Investment(In Lakh)	5141.29
Total Land Area(Sq. meter)	36725.0
Total Built up Area(Sq. meter)	19889.0
Quantity of effluent	
1. Trade	0.0 KL/Day
2. Domestic	5.0 KL/Day
Number of outlets	1.0
Mode of discharge	
1. Domestic	Septic tank
2. Trade	0
Domestic Effluent Parameters	
1. BOD	30 mg/l
2. COD	250 mg/l
3. TSS	100 mg/l
4. Oil & Grease	10.0 mg/l
5. pH Min	5.5
6. pH Max	9.0
Trade Effluent Parameters	
1. NA	
Number of stacks	1
Height of stack	
1. NA	
Emission parameters	
1. NA	
Product Details	
1. Liquid Manure	95 Kilo liters/Day
2. Compressed Biogas	8 Metric Tonnes/day
3. Phosphate Rich Organic Manure	120 Metric Tonnes/day
Capacity of boiler	
1. NA	
Type of Furnace	
1. NA	
Type of Fuel	
1. NA	
Raw Material Details	
Pressmud	200 Metric Tonnes/Day
Paddy Straw	16 Metric Tonnes/Day



Regional Officer
Yamuna Nagar Region

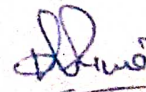
Haryana State Pollution Control Board

Conditions of CTO:-

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2. The other specifications/terms and conditions specified in the consent to operate already granted vide no. HSPCB/Consent/ : 843073523YAMCTO 32056067 Dated:21/03/2023 will remain same.

Specific Conditions:-

1. That the unit will provide the buffer green belt along with the periphery of the premises of the unit including plantation of aromatic plants and broad leaved indigenous plants to control odour pollution/foul smell. The unit shall also adopt the conservative measures to control the smell/odour problem in the vicinity.
2. That the unit will provide pucca roads w.r.t. leading to the storage site of press mud for the transportation of trucks who have lifted press mud. The pollution due to transportation load on the environment will be effectively controlled & water sprinkling will also be done regularly and efficiently. The press mud transportation shall be carried out through covered trucks only and the vehicles carrying the press mud shall not be overloaded.
3. The storage site of press mud should be impervious and leak proof and the leachate generated if any shall be scientifically managed without any disposal of same into open environment in order to avoid pollution of surface water, ground water and soil contamination and storage site shall adopt conservative measures for storing the press mud in the premises of the unit.
4. That the unit shall earmarked a amounting to Rs. 3.0 Lac to Rs. 5.0 Lac and invest the same for implementing various environmental protection measures like as socio economic upliftment activities of the area particularly in the field of habitation, health or education, training programme of rural women & man for employment generation and medical health check up camps, distributions of medicines and improvement in educational facilities in the nearby schools as per Corporate Social Responsibility (CSR) mandate.



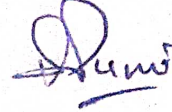
**Regional Officer
Yamuna Nagar Region
Haryana State Pollution Control Board**



Endst. No. HSPCB/YR/2023/511

Dated: 22/08/2023

A copy of the above is forwarded to the Branch Incharge, IT Cell, HSPCB (HQ) for uploading the certificate in the HROCMMS ID of the unit in continuation of the consent to operate already granted vide no. HSPCB/Consent/ : 843073523YAMCTO 32056067 Dated:21/03/2023 please.



**Regional Officer
Yamuna Nagar Region
Haryana State Pollution Control Board**





SPS BIO-CHEM
Pvt. Ltd.
The Power of Thinking Future

Ref. No. SPSBIO-CHEM/DIR/2023-24/64

Date: September 09, 2023

To,
The SDO,
Haryana State Pollution Control Board (HSPCB),
Yamuna Nagar.

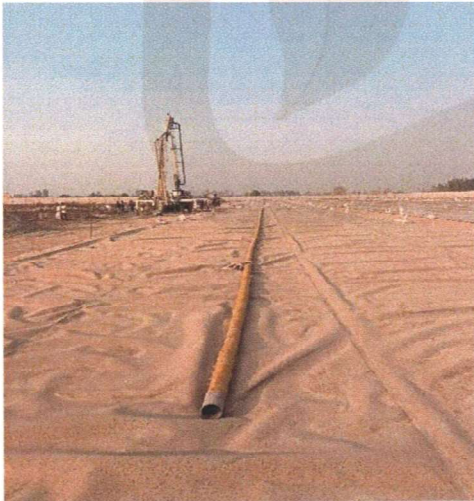
Subject: Replies to Queries related to Press mud management, plantation and Odour control

Respected Sir,

With reference to your queries please find our response as below:

1. The raw material i.e. press mud will be stored and measures will be adopted to collect the leachate, for avoiding percolation of the leachate in sub soil strata etc.

We have designed the Ram Material Storage Section (RMS Area). This is around 90,000 Sq Ft Area. This place has capacity to store 36000 tons of press mud. Soil Preparation is done, and two layers of thick pond liners are laid on the prepared soil. Slopes are given for free flow of leachate and moisture. The perforated pipes covered with filter cloth are laid in the entire RMS area, so that leachate is collected and get transferred to Mixing tank through trench/drain. The flushing system is also provided for maintenance.



Perforated Pipes at RMS Area



Trench and Drain for Leachate

SPSBIO-CHEM PRIVATE LIMITED

Sandeep Singh
Auth. Signatory



Regd. Office: SCO 85-86, Sector 12,
Panchkula, Haryana, India - 134112



+91 172 2566440

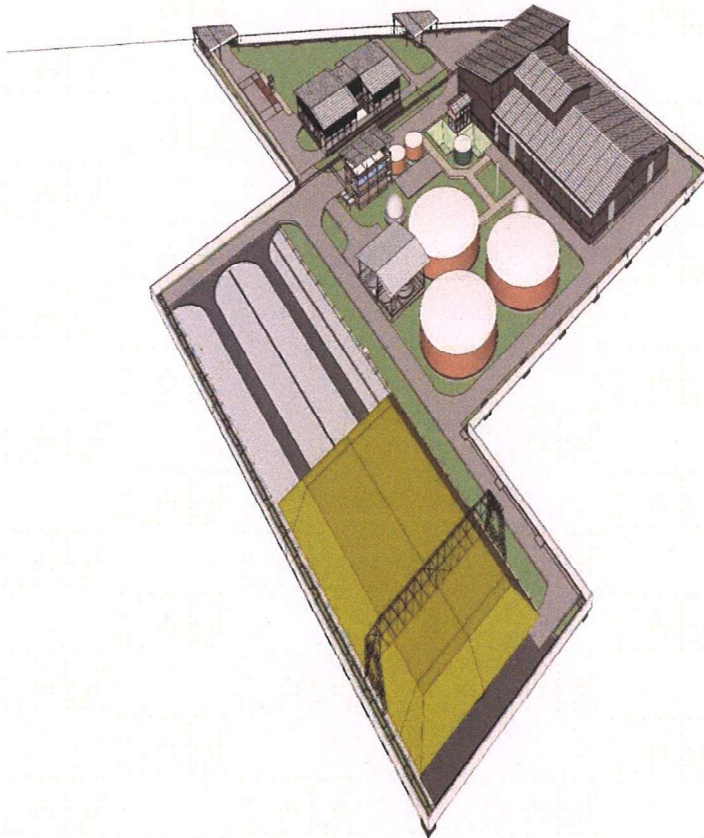


spsbiochem@hotmail.com

CIN: U11200HR2019PTC082996



RMS Area with Overhead Crane Actual Image



RMS Area with Overhead Crane – 3D Image

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SPSBIO-CHEM PRIVATE LIMITED

[Handwritten Signature]
Auth. Signatory

2. Provisions our unit has taken/taking to control odor problem

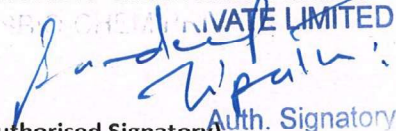
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- a) We have covered heaps by one layer of Tarpaulin.
- b) We are installing sprayer system on Gantry crane for spraying in RMS area. These Sprayers will be spraying chemical for making the environment odour less.
- c) We have planted trees which are eco-friendly to this kind of environment of press mud storage. These trees are helpful in absorbing odour and keeping environment clean.

3. The list and details of trees planted is attached herewith.

Yours sincerely,

For: SPSBIO-CHEM PRIVATE LIMITED


(Authorised Signatory) Auth. Signatory

SPSBIO-CHEM PRIVATE LIMITED


Auth. Signatory

SPSBIO-CHEM PRIVATE LIMITED

Village Damla, Yamunanagar

Plants Details

Sr.No	Plants Name	Quantity of Plants	Plants Age
1	Conocarpus	500	4 Years
2	Verigated Pentas	1000	6 Month
3	Red Hedge	500	6 Month
4	Mogra	500	2 Years
5	Golden Cyprus	80	3 Years
6	Pong	8	4 Years
7	Plumerria Rubra	25	3 Years
8	Golden Thusa	22	2 Years
9	Retusa Topiary Zint	1	6 Years
10	Bougenvillea Ball	10	3 Years
11	Pine Tree	1	7 Years
12	Furcaria	35	3 Years
13	Miehelia Champa	5	3 Years
14	Cycus Drum	5	5 Years
15	FOXtail Palm	30	5 Years
16	Bismarkia Palm	5	5 Years
17	Madhukamini	200	1 Year
18	Lycophylum	300	1 Year
19	Croton	550	1 Year
20	Ficus	130	6 Years
21	Diffenbitchia	5	1 Year
22	Selam	5	1 Year
23	Aerocaria	5	2 Years
24	Gardenia	10	2 Years
25	Rose Multicolor	5	3 Years
26	Almonda	20	1 Year
27	Ixora	10	1 Year
28	Guldawdi	10	4 Months
29	Brassia	5	2 Years
30	Starlight	40	3 Years
31	Phontx Palm	6	6 Years
32	Pencil Palm	6	3 Years
33	China Palm	6	5 Years
TOTAL		4040	

वन विभाग हरियाणा

कार्यालय : वन मण्डल अधिकारी, क्षेत्रीय वन मण्डल,
वन परिसर, यमुनानगर दूरभाष न० 01732-237821

Regional Officer
Sc 'B' A.E.E.-I, II, III

18/5/2023

क्रमांक..... 757
सेवा में

दिनांक..... 16/05/2023

Regional Officer
Haryana State Pollution Control Board
Jagadhri Dist Yamuna Nagar

विषय:

Court Case Sumit Saini Vs Haryana State Pollution Control Board बारे ।

उपरोक्त विषय के बारे में आपको सूचित किया जाता है कि National Green Tribunal, Principal Bench New Delhi ने दिनांक 18.04.2023 को उक्त कोर्ट क्रेस फैसले के पैरा 8 व 9 में पौधारोपण करवाने बारे निर्देश दिये है । पौधारोपण हेतु WJC आर० डी० 81 से 90 साईट का चयन किया गया तथा पौधारोपण हेतु जामुन जमोवा, अर्जुन आवंला, शीशम प्रजातियों का चयन किया गया है । उक्त को चयन कर रखते हुए इस वन मण्डल द्वारा उक्त कार्य हेतु Action Plan बनाया गया है जोकि साथ संलग्न है । इसलिए आपसे अनुरोध किया जाता है कि इस वन मण्डल को संलग्न Action Plan के अनुसार 1521819 रु० की राशि उपलब्ध करवाने का कष्ट करे ताकि वर्षा ऋतु तक पौधारोपण का कार्य पूर्ण करवाया जा सके ।

संलग्न उपरोक्त

पृ० क्रमांक 758-60
एक प्रति

दिनांक 16/05/2023

- 1 उपायुक्त यमुनानगर
 - 2 जिला विकास एवं पंचायत अधिकारी, यमुनानगर
 - 3 वन राजिक अधिकारी जगाधरी
- को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है ।

Regional Officer
वन मण्डल अधिकारी,
यमुनानगर

Regional Officer
वन मण्डल अधिकारी,
यमुनानगर

WJC आर0 डी0 80 से 90 पर पौधारोपण करवाने करवाने बारे कार्ययोजना

1 परिचय

National Green Tribunal, Principal Bench New Delhi ने दिनांक 18.4.2023 को कोर्ट केस Sumit Saini Vs Haryana State Pollution Control Board के फैसले के पैरा 8 व 9 में पौधारोपण करवाने बारे निर्देश दिये है । पौधारोपण हेतु WJC आर0 डी0 81 से 90 साईट का चयन किया गया तथा पौधारोपण हेतु जामुन जमोवा, अर्जुन आवंला, शीशम प्रजातियों का चयन किया गया है ।

प्रबंधन के सामान्य उद्देश्य हैं:-

- i) मिट्टी और जल संरक्षण और वनस्पति आवरण का संरक्षण और विस्तार करना।
- ii) मूल्यवान और तेजी से बढ़ने वाली प्रजातियों के संरक्षण उत्पादन क्षमता में सुधार करना।
- iii) गंभीर रूप से अपरदित क्षेत्रों का उपचार करना और अपरदित ढलानों की नमी व्यवस्था को बढ़ाना।
- iv) कम स्टॉक और खाली क्षेत्रों को स्टॉक करना और जहाँ तक संभव हो मूल्यवान प्रजातियों के प्रतिशत में वृद्धि करना।
- v) इमारती लकड़ी, ईंधन लकड़ी और अन्य कच्चे माल की अधिकतम टिकाऊ उपज के लिए वैज्ञानिक रूप से प्रबंधन करना।
- vi) इन वनों के आसपास रहने वाले ग्रामीण लोगों को रोजगार के अवसर प्रदान करना।
- vii) वनों में वन्य जीवन को संरक्षित करना।
- viii) स्थायी आधार पर औषधीय पौधों सहित एनटीएफपी के रोपण और दोहन को प्रोत्साहित करना।
- ix) वन प्रबंधन में जहाँ भी संभव हो लोगों की भागीदारी को प्रोत्साहित करना।

2 मिट्टी :- यह क्षेत्र समतल है । यह दोमट और सिल्ट से बना है । इस क्षेत्र में मिट्टी काफी उपजाऊ है ।

3 जलवायु : इस क्षेत्र की जलवायु शीत, ग्रीष्म और मानसून के अलग-अलग मौसमों के साथ उपोष्णकटिबंधीय है। आम तौर पर नवंबर से फरवरी तक के महीने ठंडे होते हैं जबकि मार्च से मानसून के आगमन तक गर्म मौसम प्रारम्भ होता है। मानसून ज्यादातर जून के अंतिम सप्ताह या जुलाई के पहले सप्ताह में होता है

4 वर्षा :- अधिकांश वर्षा मानसून के दौरान जुलाई से मध्य सितंबर तक होती है और जनवरी-फरवरी के दौरान छिटपुट वर्षा होती है। हाल के आंकड़ों के अनुसार औसत वार्षिक वर्षा 709 मिमी से 1428 मिमी तक भिन्न होती है। अक्टूबर से जनवरी तक सर्दियों में ओस के रूप में वर्षा भी होती है जिसका युवा वृक्षारोपण पर लाभकारी प्रभाव पड़ता है।

5 तापमान :- अप्रैल से जून आम तौर पर सूखे महीने होते हैं। गर्मियों के दौरान, औसत अधिकतम तापमान 42°C दर्ज किया गया और न्यूनतम तापमान 32°C दर्ज किया गया। सर्दियों के दौरान, जनवरी के महीने में औसत अधिकतम तापमान 15°C और न्यूनतम तापमान 9°C दर्ज किया गया। गर्मी के महीनों में उच्च तापमान और शुष्क जलवायु के कारण युवा वृक्षारोपण में मृत्यु दर देखी गई है।

6 वन फसल को होने वाली मुख्य क्षतियाँ हैं:

- 1) चराई और ब्राउजिंग।
- 2) लोपिंग।
- 3) आग।
- 4) तुषार
- 5) सूखा।
- 6) बाढ़।
- 7) जंगली जानवर, पक्षी और कृंतक।
- 8) कीड़े, कीट और कवक।

7 जीव की सुरक्षा: जीवों को होने वाले नुकसान का मुख्य कारण आग और शिकार है जीवों का संरक्षण वन्यजीव संरक्षण उपायों, आवास सुधार, अग्नि सुरक्षा और अवैध शिकार विरोधी उपायों द्वारा किया जाता है।

8 भूमि की कानूनी स्थिति :- यह भूमि वन पट्टी है।

9 पौधारोपण के लिए उपयुक्त प्रजातियाँ :- इस क्षेत्र में पौधारोपण के लिए उपयुक्त प्रजातियों में जामुन जमोवा, अर्जुन आवंला, सिम्बल, नीम, कचनार, शीशम है।

10 करवाये जाने वाले कार्यों का विवरण

क्र०सं०	कार्य का विवरण	वर्ष	रेट प्रति एकड़	संख्या है० में	अनुमानित राशि	रिमाकर्स
1	पौधारोपण	प्रथम	333789	3	1001367	
2	मैन्टीनैस	द्वितीय	98990	3	296970	
	मैन्टीनैस	तृतीय	74494	3	223482	
				कुल	1521819	

11 रेट

1st Year

Sr No.	item of Work	Qty.	Unit	SOR	Amount
1	Jungle Clearance				
2	Raising of Plants in Nry.(30x45Cm) 1000+20%	0.5	Ha	6076.65	3038.33
3	Dakbailing Alignment	1200	No	101.57	121884.00
4	Digging of pit 1000X0.60mX0.60mX0.60m	3	RKM	283.58	850.74
5	Loading Unloading of Plants in Tractor Cart	216	m3	172.17	37188.72
6	Carriage of Plants	1100	No.	3.06	3366.00
7	Planting of Plant including 10% Replacement	1100	No.	25.45	27995.00
8	Application of Fertilizer (one time DAP + one time Urea)	1100	No.	16.22	17842.00
9	Irrigation Five Time	1000	No.	0.80	800.00
10	First Weeding and Hoeing	5000	No.	6.09	30450.00
11	Subsequent Weeding & Hoeing 2 time	1000	No.	8.08	8080.00
12	Chhapa Binding	2000	No.	6.09	12180.00
13	Miscellaneous expenditure (urea, DAP, Tool, Pesticides etc.				1000.00
14	Cost of protection Watcher (one Protection Watcher for Six Month for Plantation Area of 10 Hect)				7292.00
	Sub-Total				289936.79
	Added EPF @13%EPF				
	Added EPF @3.25%EPF				
	of Wage Component 50 % of Total				23557.4
	Add Contractor Profit 7%				20295.57
	G. Total				333789.72

2nd Year

Sr No.	item of Work	Qty.	Unit	SOR	Amount
1	Raising of Plants in Nry.(30x45Cm) 200+20%	220	No	101.57	22345.40
2	Re-opening of pit 200x.60x.60x.60	43.2	m3	172.17	7437.74
3	Loading Unloading of Plants in Tractor Cart	220	No.	3.06	673.20
4	Carriage of Plants	220	No.	25.45	5599.00
5	Planting of Plant including 10% Replacement	200	No.	16.22	3244.00
6	Irrigation Three Time	3000	No.	6.09	18270.00
7	Weeding & Hoeing Once	1000	No.	6.09	6090.00
8	Chhapa Binding	500	No.	17.97	8985.00
9	Miscellaneous expenditure			L.S	6049.00

10	Cost of protection Watcher (one Protection Watcher for Six Month for Plantation Area of 10 Hect)				7292.00
	sub-Total				85985.34
	Added EPF @13%EPF				
	Added EPF @3.25%EPF				
	of Wage Component 50 % of Total				6986.3
	Add Contractor Profit 7%				6018.97
	G. Total				98990.63

3rd Year

Sr No.	item of Work	Qty.	Unit	SOR	Amount
1	Raising of Plants in Nry.(30x45Cm) 100+10%	110	No	101.57	11172.70
2	Re-opening of pit 100x.60x.60x.60	21.6	m3	172.17	3718.87
3	Loading Unloading of Plants in Tractor Cart	110	No.	3.06	336.60
4	Carriage of Plants	110	No.	25.45	2799.50
	Planting of Plant including 10% Replacement	110	No.	16.22	1784.20
6	Irrigation Three Time	3000	No.	6.09	18270.00
7	Weeding & Hoeing Once	1000	No.	6.09	6090.00
8	Chhapa Binding	500	No.	17.97	8985.00
9	Miscellaneous expenditure			L.S	4693.00
10	Cost of protection Watcher (one Protection Watcher for Six Month for Plantation Area of 10 Hect)				7292.00
	Sub-Total				65141.87
	Added EPF @13%EPF				
	Added EPF @3.25%EPF				
	of Wage Component 50 % of Total				5292.8
	Add Contractor Profit 7%				4559.93
	G. Total				74994.58

Rajesh

Divisional Forest Officer
Yamuna Nagar Forest Division
Yamuna Nagar (Haryana)